THE GAUHTI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 1st March, 2024

NO.HC.VII-133(Pt-I)/2014/1711/A #### In continuation of this Registry's earlier Notification No. HC.VII-133(Pt.-I)/2014/1490/A dated 23-02-2024, the links to join the "All India District Court Judges' Conference" to be organized by the Hon'ble Supreme Court of India on 2nd and 3rd March, 2024, at the Tent City, Dhordo, Dist- Kachchh, Gujarat are as follows:

Zoom Webinar Joining Links				
Webinar ID	Pass code	Webinar URL (Link)		
	D	AY I – 2 nd March, 2024 at 10.00 AM		
83794496159	963772	https://us06web.zoom.us/j/83794496159?pwd=KViaFA HI VfKs1a8ebnpmw-34qTh6Q.6KFja04VOp0uoAdn#success		
	<u>D</u>	AY II - 3 rd March, 2024 at 09.00 AM		
82455526556	496483	https://us06web.zoom.us/j/82455526556?pwd=sz0195Qj BTvHqrWiBijgbVzFEYEGSQ.Vd8M-y3xFV5MLMk9#success		

All the Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh (except the nominated Officers) wishing to join the programme virtually shall do so without affecting their judicial works/regular court duties.

The concerned Officers are requested to go through the enclosures of this Notification.

By Order Sd/- S. Dhar

REGISTRAR (JUDICIAL)
Dated: 01-03-2024

NO.HC.VII-133(Pt-I)/2014/1712-1737/A

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

- 2. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

(He is requested to inform all the Judicial Officers of their respective States about this Notification).

5. The District and Sessions Judge,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

- 6. The Secretary, Gauhati High Court Legal Services Committee.
- 7. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Silchar.
- The Member, MACT Kamrup, Amingaon / Cachar, Silchar / Kamrup (M)
 No. 1, No. 2 & No. 3 / Nalbari / Sonitpur / Nagaon / Goalpara / Dhubri / Barpeta.
- 9. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
- 10. The Special Judge-cum-Judge, Designated Court, Assam.
- 11. The Special Judge, Assam.
- 12. The Special Judge, NDPS Court, Guwahati, Assam.
- 13. The Special Judge CBI & NIA, Guwahati, Assam.
- 14. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
- 15. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari / Dhubri / Barpeta / Cachar, Silchar.

(He/She is requested to inform all the Judicial Officers of their respective Court about this Notification)

16. The Member Secretary, Assam State Legal Services Authority/Nagaland State Legal Services Authority/Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.

(He/She is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification).

- 17. The Joint Registrar (Judl. / PM&P / Recruitment / Vigilance), Gauhati High Court, Guwahati.
- 18. The OSD (Judicial), Gauhati High Court, Guwahati.
- 19. The Secretary-cum-Registrar, Lokayukta, Assam.

20. The Chief Judicial Magistrate,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup

/ Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South

Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

- 21. The Deputy Registrar (Bench / Recruitment-I / Recruitment-II), Gauhati High Court, Guwahati.
- 22. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

- 23. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
- 24. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 25. The CA to the Registrar General, Gauhati High Court, Guwahati.

 [THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR (JUDICIAL)



THE HIGH COURT OF GUJARAT

Webinar Link for Judicial Officers to virtually join the

ALL INDIA DISTRICT COURT JUDGES' CONFERENCE

Organised by HON'BLE THE SUPREME COURT OF INDIA

Hosted by The High Court of Gujarat & Gujarat State Judicial Academy

Zoom Webinar Joining Links				
Webinar ID	Passcode	Webinar URL (Link)		
D	AY I - 2 nd March, 20	024 at 10.00 AM		
83794496159	963772	Click to Join		
D	AY II - 3 rd March, 20	024 at 09.00 AM		
82455526556	496483	Click to Join		

Notes:

- 1. These links have been shared with the respective High Courts with specific request to share only with the Judicial Officers under their jurisdiction, wishing to participate virtually in the conference.
- 2. The Judicial Officer joining this Conference Webinar should enter his/her email address and set their Display Name as follows:

<J. O. Name> - <Designation/Cadre> - <Name of the State>

3. In case of any difficulties to join, the following **WhatsApp (text message only) number 9998880820** may please be contacted.

IT Cell High Court of Gujarat

SUPREME COURT OF INDIA ALL INDIA DISTRICT COURT JUDGES' CONFERENCE AT DHORDO, KACHCHH, GUJARAT

2-3 MARCH 2024

Minute to Minute Plan for Inaugural Function

2 nd MARCH 2024 Inaugural Session (10:00 -10:50 A.M)		
10:03 -10:05 A.M	Lighting of Lamp by Dignitaries	
10:05 -10:10 A.M	Welcome address by Hon'ble Mrs. Justice Sunita Agarwal, Chief Justice, High Court of Gujarat	
10:10 -10:16 A.M	Felicitation of Dignitaries on Dias and Release of Souvenir	
10:16 -10:26 A.M	Address by Hon'ble Mr. Justice Surya Kant, Judge, Supreme Court of India	
10:26 - 10:36 A.M	Address by Hon'ble Mr. Justice Sanjiv Khanna, Judge, Supreme Court of India	
10:36 - 10:50 A.M	Address by Hon'ble Dr. Justice Dhananjaya Y. Chandrachud, Chief Justice of India	

SUPREME COURT OF INDIA ALL INDIA DISTRICT COURT JUDGES' CONFERENCE AT DHORDO, KACHCHH, GUJARAT

Working Session Programme

2nd MARCH 2024

Interactive session

(10:50 A.M - 11:35 A.M)

Hon'ble Dr. Justice Dhananjaya Y. Chandrachud - Chief Justice of India
Hon'ble Mr. Justice Sanjiv Khanna
Hon'ble Mr. Justice Surya Kant
Hon'ble Ms. Justice Bela M. Trivedi
Hon'ble Mrs. Justice Sunita Agarwal

Tea Break

(11:35 A.M - 12:05 P.M)

Venue: Green Room adjoining to Conference Hall

Session I

(12:05 P.M - 01:05 P.M)

Hon'ble Dr. Justice Dhananjaya Y. Chandrachud - Chief Justice of India
Hon'ble Mr. Justice Sanjiv Khanna
Hon'ble Mr. Justice Surya Kant
Hon'ble Ms. Justice Bela M. Trivedi
Hon'ble Mrs. Justice Sunita Agarwal

Role of the district judiciary as the first responder of the judicial domain

- Institutional commitments to litigants and citizens
- The adjournment culture
- Effective measures to address pendency
- Protection of personal liberty role of district judiciary
- · Accessibility initiatives
- · Combating gender stereotypes

Lunch

(01:05 P.M - 02:05 P.M)

Venue: Dining Area near Conference Hall

Session I- to continue

(02:05 P.M - 03:20 P.M)

Session II

(03:20 P.M - 04:35 P.M)

Hon'ble Dr. Justice Dhananjaya Y. Chandrachud - Chief Justice of India Hon'ble Mr. Justice Sanjiv Khanna Hon'ble Mr. Justice Surya Kant Hon'ble Ms. Justice Bela M. Trivedi Hon'ble Mrs. Justice Sunita Agarwal

Infrastructure and resources - improving the work culture

- Strengthening of infrastructure and human resources model court infrastructure, residential quarters, litigant-citizen centric facilities including accessible environment and support staff
- · Training, sensitization, inculcating leadership qualities
- · Uniformity in transfer, roster and promotional policies

Group Photo Session

(04:35 P.M - 05:05 P.M)

Group A	04:35 P.M to 04:41 P.M
Group B	04:41 P.M to 04:47 P.M
Group C	04:47 P.M to 04:53 P.M
Group D	04:53 P.M to 04:59 P.M
Group E	04:59 P.M to 05:05 P.M

High Tea

(05:05 P.M - 05:45 P.M)

Venue: Gajebo/In Tents

3rd MARCH 2024

Session III

(09:00 A.M - 10:15 A.M)

Hon'ble Dr. Justice Dhananjaya Y. Chandrachud - Chief Justice of India Hon'ble Mr. Justice Sanjiv Khanna Hon'ble Mr. Justice Surya Kant Hon'ble Ms. Justice Bela M. Trivedi Hon'ble Mrs. Justice Sunita Agarwal

Use of Technology in Judicial Processes

- · Leveraging technology for efficient and transparent judicial services
- · How to use ICT Tools for case management and decision making process
- e-Courts project: challenges and opportunities for district judges
- Technology enabled reforms in the Indian judiciary: best practices and lessons learned
- · Enhancing judicial productivity and quality with technology
 - Effective use of e-initiatives e-filing/ NSTEP/ Digitization/ ICJS.
 - Presentation on e-initiatives.

Summing up session

(10:15 A.M - 10:45 A.M)